

IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT  
THE HONOURABLE MR. JUSTICE GOPINATH P.

Saturday, the 28<sup>th</sup> day of October 2023 / 6th Karthika, 1945

BAIL APPL. NO. 9600 OF 2023

CRIME NO.719/2023 OF NEDUMBASSERY POLICE STATION, Ernakulam  
CRMC 2972/2023 OF DISTRICT COURT & SESSIONS COURT, ERNAKULAM, ERNAKULAM

PETITIONER:

ANTO. C. R. AGED 42 YEARS

RESPONDENT:

STATE OF KERALA, REPRESENTED BY PUBLIC PROSECUTOR, HIGH COURT OF  
KERALA, PIN - 682031

This Bail application coming on for orders upon perusing the petition and upon hearing the arguments of M/S SRUTHY K.K, P.VIJAYA BHANU (SR.), P.M.RAFIQ, M.REVIKRISHNAN, AJEESH K.SASI, SRUTHY N. BHAT, RAHUL SUNIL, NIKITA J. MENDEZ Advocates for the petitioners the court passed the following:



**ORDER**

The petitioner shall not be arrested in connection with Crime No.719 of 2023 of Nedumbassery Police Station for a period of two weeks.

Sd/- **GOPINATH P.** JUDGE

